

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
GREEN INDIA MISSION .

152

SHRI LALIT KISHORE CHATURVEDI

Will the Minister of COAL AND ENVIRONMENT AND FORESTS be pleased to state :-

- (a) the States along with the number of reserved forests, degraded forests, panchayat and community forests wherein green areas has increased during the last five years under the 'Green India' Mission;
- (b) the number of forests where forest cover has diminished due to tree felling contract and illegal logging during the above period;
- (c) whether forest cover is reducing instead of increasing due to environmental imbalance;
- (d) whether indigenous species of plants are also becoming extinct due to unscientific use of foreign plants; and
- (e) whether Government will formulate a programme for development of local indigenous plants after review of this Mission?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a),(b),(c),(d) and (e) A statement has been laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c),(d) and (e) of Rajya Sabha Starred Question No.152 by Shri Lalit Kishore Chaturvedi regarding 'Green India' Mission to be replied on 30.11.2009.

(a) National Mission for a 'Green India' announced under National Action Plan on Climate Change has not been formulated. Therefore, increase in green areas under the Mission does not arise.

(b) No separate assessment has been undertaken to ascertain the decrease in forest cover due to tree felling contract and illegal logging.

(c) No separate study has been carried out by the Ministry to ascertain impact of environmental imbalance on forest cover.

(d) No such evidence has come to the notice of the Ministry.

(e) The on-going afforestation schemes of the Ministry of Environment and Forests have inbuilt mechanism for development of indigenous species.